

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.373/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company		SBI -Vs- Adhunik Metaliks Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Siddhartha Datta

2. Ms. Prapa Ganguly

} Applicant - 11.7.17  
Financial Creditor  
Prapa

1) Mr. Ratnanku Banerji, Sec Adv

2) Mr. Siddhartha Sharma, Adv

3) Mrs. Priyanka Tibrewal, Adv

4) Mr. Namrata Basu, Adv

} Resp  
11/7/17

ORDER

Ld. Counsels for the Financial Creditor and the Corporate Debtor  
are present.

Ld. Senior Counsel for the Corporate Debtor prayed that time may be given for filing reply. Prayer is allowed. Reply may be filed within 5 days.

List the matter on 21/07/2017 for admission.

(Vijai Pratap Singh)  
Member (J)